

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1699
(To be answered on the 28th November 2019)**

GREENFIELD AIRPORT

1699. **SHRI VELUSAMY P.**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details regarding greenfield airport projects approved for execution since notification of the greenfield airport policy in the country;
- (b) number of greenfield airport projects completed and progress on other such projects approved in the country; and
- (c) the progress on development of greenfield airport in Tamil Nadu and action being taken to speed up the project?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a): After notification of the Greenfield Airport Policy in the country, Government of India, Ministry of Civil Aviation has granted 'In principle' approval for setting up of Greenfield Airports namely Sindhudurg and Shirdi in Maharashtra, Bijapur, Gulbarga, Hassan and Shimoga in Karnataka, Durgapur in West Bengal, Datia (Gwalior) in Madhya Pradesh, Pakyong in Sikkim, Kushinagar and Noida in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry, Dagadarthi, Bhogapuram and Oravakal (Kurnool) in Andhra Pradesh and Hollongi, Itanagar in Arunachal Pradesh.

(b): Durgapur, Shirdi, Kannur, Pakyong and Gulbarga airport projects have already been operationalised and trial landing has been done at Sindhudurg Airport. The progress on other airports is at Annexure A.

(c): The State Government of Tamil Nadu has informed that they intend to establish a new Greenfield Airport near Chennai. However, no concrete progress has been made in the matter.

Annexure A

Statement in respect of part (b) of Lok Sabha USQ.No. 1699 dated 28.11.2019 regarding Greenfield Airport

Sr. No.	Name of the Project/ Date of Receipt of proposal	Name of the Promoters	Current Status
1.	Sindhudurg Airport, Maharashtra	Maharashtra Industrial Development Corporation (MIDC) (State Govt. of Maharashtra)	GoI granted 'In principle approval to Maharashtra Industrial Development Corporation (MIDC), a State Govt. of Maharashtra entity for setting up of a Greenfield domestic airport at Sindhudurg in Maharashtra on 29th September, 2008 . A SPV, namely IRB Sindhudurg Pvt. Ltd (ISAPL) was created for the project development and operations. Trial landing has been done in September 2018.
2.	Bijapur Airport, Karnataka	State Government of Karnataka	GoI granted 'in-principle' approval to Government of Karnataka (GoK) for setting up of domestic Greenfield airport at Bijapur on 25th June, 2008 . GoK is developing the airport through its own resources. Airports Authority of India (AAI) has agreed to provide technical assistance for supervision of works, without any charges for development of Airport Project.
3.	Hassan Airport, Karnataka	State Government of Karnataka	GoI granted 'in-principal' approval to GoK for establishment of a Greenfield domestic airport at Hassan on 25th June, 2008 . State Government has proposed to develop a "No Frill" Greenfield domestic passenger airport for day VFR operations at Hasan initially, and then expand/upgrade based on the demand and requirement. RITES have been commissioned for Technical Consultancy services including third party inspection during construction.
4.	Shimoga Airport, Karnataka	State Government of Karnataka	Govt. of India granted 'in-principle' approval to GoK on 25th June, 2008 . It is now proposed to develop a "No Frill" airport on PPP basis along with the provision of airline services by the selected Private Partner.
5.	Datia Airport, Gwalior, Madhya Pradesh	M/s Gwalior Agriculture Company Limited	GoI granted 'in-principle' approval to M/s Gwalior Agriculture Company Limited for setting up of Greenfield airport at Dabra/Datia, Gwalior in Madhya Pradesh on 11th December, 2008 . After grant of 'in-principle' approval, there is litigation issues involved regarding land acquisition for the project. The matter is pending before Hon'ble Supreme Court. The Steering Committee, in its 20 th meeting held on 05.05.2015, has put the 'in principle' approval of the project in abeyance till the land issues are fully resolved and the land is available to move ahead with the project.
6.	Kushinagar in Uttar Pradesh	Govt. of Uttar Pradesh	GoI granted 'in principle' approval to State Govt. of Uttar Pradesh for setting up of Greenfield airport at Kushinagar on 21st September, 2010 . Airports Authority of India (AAI) took over the airport on 05.03.2019 for operationalization.

7.	Karaikal in Puducherry	Karaikal Airport Private Limited.	GoI granted 'in principle' approval to M/s Karaikal Airport Pvt. Ltd. for setting up of Greenfield International airport at Karaikal region in Puducherry on 24th February 2011 . There are land issues.
8.	Dholera Ahmedabad, Gujarat, Gujarat Infrastructure Development Board	Dholera International Airport Company Ltd. (DIACL)	GoI granted 'in principle' approval to Dholera International Airport Company Ltd. (DIACL) for setting up of a Greenfield airport at the site near Navagam Village under 'public use' vide certificate dated 27.01.2016 . <ul style="list-style-type: none"> MoU signed between AAI and Government of Gujarat (GoG) for development of Dholera Airport.
9.	Dagadarthi Mendal, Nellore Dist., Andhra Pradesh	Andhra Pradesh Airports Development Corporation Limited (APADCL) formerly Bhogapuram International Airport Corporation Limited (BIACL)	GoI granted 'in principle' approval to Bhogapuram International Airport Corporation Limited (BIACL) for setting up of Domestic Greenfield Airport for public use in Dagadarthi near Nellore vide certificate dated 07.10.2016 . <ul style="list-style-type: none"> GoAP issued orders dated 15.09.2017, awarding the work to M/s SCL Turbo Consortium Ltd. In pursuance of the Govt. orders, BIACL issued Letter of Award (LoA) to the selected developer on 22nd September, 2017. The letter of award was provided to the bidder during September 2017 and an SPV was formed by the developer for the project as "Nellore International Airport Limited" (NIAL). The Concession Agreement with NIAL was signed in June 2018.
10.	Bhogapuram in Vizianagaram District near Visakhapatnam, Andhra Pradesh.	Andhra Pradesh Airports Development Corporation Limited (APADCL) formerly Bhogapuram International Airport Corporation Limited (BIACL)	<ul style="list-style-type: none"> Ministry of Civil Aviation, Government of India granted 'in principle' approval to Bhogapuram International Airport Corporation Limited (BIACL) now Andhra Pradesh Airports Development Corporation Limited (APADCL) for setting up of Bhogapuram International Greenfield Airport for public use in Vizianagaram District, near Visakhapatnam on 07.10.2016. Three bidders namely (i) DoIT Smart Infrastructure India Pvt. Ltd., (ii) GMR Airports Limited and (iii) GVK Airports Holdings Limited submitted their bids for the proposed Greenfield Airport at Bhogapuram. M/s. GMR Airports Limited quoted the highest per passenger bid and was the winning bidder. The State Government of Andhra Pradesh who is the project proponent for this greenfield airport has informed that they have not awarded the project yet. The timeline for construction of an airport project depends upon several factors like land acquisition, availability of mandatory clearances, selection of the developer, financial closure, etc. by the implementing agency i.e. APADCL in case of Bhogapuram Greenfield Airport.

11.	Orvakallu in Kurnool District, Andhra Pradesh.	Andhra Pradesh Airports Development Corporation Limited (APADCL) formly Bhogapuram International Airport Corporation Limited (BIACL)	<p>GoI granted 'in principle' approval to Bhogapuram International Airport Corporation Limited (BIACL) for setting up of Orvakal Domestic Greenfield Airport for public use in Kurnool District, Andhra Pradesh vide certificate dated 07.10.2016. Construction work commenced on 21.06.2017. The airport terminal was inaugurated in January 2019.</p> <ul style="list-style-type: none"> Memorandum of Understanding has been signed with AAI for provision of CNS/ATM services on 9th August, 2018.
12.	Hirasar, District Rajkot, Gujarat	Government of Gujarat	<p>GoI granted 'in principle' approval to Government of Gujarat for setting up of a Greenfield Airport at Hirasar, District Rajkot, Gujarat vide certificate dated 09.10.2017.</p> <ul style="list-style-type: none"> MOU for development of Greenfield Airport at Hirasar between Govt. of Gujarat and AAI was signed on 07.01.2019. AAI has undertaken works for construction of Runway, Taxiway, Apron, PTT including Earthwork at an estimated cost of Rs.797 cr and construction of Passenger Terminal Building, control tower and other ancillary Infrastructure at an estimated cost of Rs. 417 cr.
13.	Noida International Airport, Jewar, Uttar Pradesh	Government of Uttar Pradesh	<p>GoI granted 'in principle' approval to Government of Uttar Pradesh for setting up of a Noida International Greenfield Airport vide certificate dated 08.05.2018. Noida International Airport Limited (NIAL) has been authorized for development of Noida International Greenfield Airport, Jewar, Uttar Pradesh. A Project Monitoring and Implementation Committee (PMIC) has been constituted in lieu of the present State Level Coordination committee in order to expedite the implementation of Noida International Airport on 27.3.2018 and 26.10.2018.</p> <ul style="list-style-type: none"> Global E-Tender for Selection of Concessionaire has been floated by NIAL on 30.05.2019. Pre-bid Conference of bidders has been conducted on 15th July,2019. 17 bid purchased (domestic as well as international companies). Last date of bid submission was 30th October,2019. Four bids received for selection of concessionaire for Jewar Airport on 06.11.2019.
14.	Hollongi, Itanagar, Arunachal Pradesh	Airports Authority of India	<p>GoI granted 'site clearance' and 'in principle' approval for setting up of Domestic Greenfield Airport at Hollongi, Itanagar, Arunachal Pradesh on 18.01.2019.</p>